

की गई थी। इसके प्रथम अध्यक्ष श्री एस० एन० सिन्हा थे और अध्यक्ष तथा प्रबन्ध निदेशक सहित इसके निदेशकों की संख्या 13 है।

(ग) जी नहीं। निगम के बोर्ड की बैठकें तथा वार्षिक बैठकें नियमित रूप से होती रही हैं।

(घ) उपरोक्त स्पष्ट की गई स्थिति के विचार से, प्रश्न ही पैदा नहीं होता।

†[THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) Yes, Madam.

(b) The Corporation was constituted on 28-4-66. It was registered under the Companies Act of 1956 (I of 1956) on 28-4-1966. Its first Chairman was Shri S. N. Sinha and the number of its Directors is 13 including the Chairman and Managing Director.

(c) No, Madam. Boards Meetings and Annual Meetings of the Corporation have been held regularly.

(d) In view of the position explained above, the question does not arise.]

CPI (M)'s DECLARATION ABOUT USE OF TRACTOR

*803. DR. K. RAMIAH : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the Central Government's attention has been drawn to the declaration of the CPI(M) in Tamil Nadu that it will not allow the use of tractor in the Tanjavoor district, and if so, what is Government's reaction to it ;

(b) whether the Tamil Nadu Government have expressed any opinion on this declaration of the CPI(M); and

(c) whether Government are aware that this policy if accepted, will work against the intensification of cultivation.

and multiple cropping and thereby affect the rice production in the area ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) and (b) Yes, Madam. The Government of Tamil Nadu have not taken any decision on the views of CPI(M) against the use of tractors in the Tanjavoor district. According to the State Government, the mechanisation in the district is progressing well and all the agricultural operations have been carried out smoothly.

(c) In view of the above, the question does not arise.

PRODUCTION OF SOYA BEAN SEEDS

*804. SHRI N. P. CHAUDHRI : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the quantity of high yielding Soya Bean Seeds produced in the country during the year 1968-69 and so far in 1969-70.

(b) the quantity of high yielding Soya Bean Seeds demanded by the States, State-wise, so far in 1969-70 from the National Seeds Corporation ;

(c) the quantity of the seeds promised by the Corporation to the States ;

(d) the quantity of seeds actually supplied by the Corporation to the States, Statewise ; and

(e) the reasons for the shortfall in the supply, if any ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) : (a) to (e) : A statement containing the required information is attached.

STATEMENT

(a) The information is not available, it is being collected from the States/Union Territories and will be placed on the Table of the Sabha as soon as received.

(b) to (c)

Name of State	Quantity of High-yielding Soyabean Seeds demanded by States from the National Seeds Corporation during 1969-70 (Kharif-1969)	Quantity of seeds promised by the National Seeds Corporation	Quantity of seeds actually supplied by the Corporation to states	Reasons for shortfall
	Qtls.	Qtls.	Qtls.	
1. Andhra Pradesh	10.45	10.45	10.00	State Government reduced their demand.
2. Himachal Pradesh	20.00	Nil	Nil	Demand received after the stocks of seeds had been exhausted.
3. Punjab	70.00	70.00	70.00	
4. Gujarat	30.00	30.00	30.00	
5. Haryana	5.00	Nil	Nil	The State Government required 'Bragg' variety of seeds, which were exhausted by the time the demand was received.
6. Orissa	3.00	3.00	2.00	The stocks of seeds were in short supply at the time of demand.
7. Jammu & Kashmir	12.00	12.00	12.00	
8. Madhya Pradesh	2,500	2,500	64.99	The NSC could not supply the quantities promised because the production of Soyabean suffered heavily due to severe drought conditions in the producing centres.

बर्मा से स्वदेश लौटे भारतीयों का पुनर्वास

*805. श्री सुरज प्रसाद : क्या भ्रम तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले दो वर्षों में बर्मा से स्वदेश लौटे भारतीयों की संख्या कितनी है और उनको किन-किन स्थानों में बसाया गया है ;

(ख) क्या यह सच है कि बर्मा से स्वदेश लौटने वाले जिन शरणार्थियों को मध्य प्रदेश में बसाया गया है वे केन्द्रीय सरकार से निरन्तर उत्तर प्रदेश में मेरठ ज़िले के हस्तिनापुर क्षेत्र में बसाये जाने का आग्रह करते आ रहे हैं ; और

(ग) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो तो इस संबंध में सरकार द्वारा क्या कार्यवाही की गई है ?

†[REHABILITATION OF REPATRIATES FROM BURMA

*805. SHRI SURAJ PRASAD : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of Indians repatriated from Burma during the last two years and the names of the places where they have been rehabilitated ;

(b) whether it is a fact that the repatriates from Burma who were rehabilitated in Madhya Pradesh have been

†[] . English translation.